

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Intergrated finanace Company ltd
Vs
RoC, Chennai

MAIN PETITION NUMBER : CP/101(CHE)/2023

(IA/MA) APPLICATION NUMBERS
IA(CA)/28(CHE)/2024

ORDER

Present: Ld. Counsel Shri. Ramasubramaniam Raja for the Applicant.

Ld. Counsel Shri. Avinash Krishnan Ravi for RoC.

Ld. Counsel Shri. Gajendran Ravi for Integrated Finance
Company Ltd.

As requested, list the application for hearing on **05.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)